

ANNUAL IMMOVABLE PROPERTY RETURN

Statement of immovable property as on 01.01.2019

1. Name of the officer (in full) and service to which the officer belongs : Smt VANAJA N. SARNA IRS (retd.)
 2. Present Post held : Central Information Commissioner
 3. Present Pay : Rs.2,50,000/-

Sl. No	Name of District/Sub-Div. Taluka and Vill. Where property is situated.	Name and details of property			If not in own name, state in whose name and his/her relationship to Govt. servant.	How acquired (whether by purchase, lease, mortgage, inheritance, gift or otherwise) with date of acquisition and name with details of persons from whom acquired. Also give source of finance.	Particulars of sanction of prescribed authority, if any.	Annual income from the property.	Remarks
		Housing and other buildings	Land	Present value					
1.	2	3	4	5	6	7	8	9	10
1.	Phase V, Gurgaon, Haryana	Flat No. W2, B015/2B	-	Rs. 1.6 Cr. (As per information)	Own name and in husband's	By purchase from DLF directly. Bank		Rs. 4,32,000/-	Flat rented to private party

				from agents)	name (Mr. G.S.Sarna)	loan taken from SBI and from sale of HIG flat (bought from Chandigarh Housing Bard) and loan from relative with due intimation to department.			
2.	Phase V, Gurgaon, Haryana	Flat No. P-II B-011, Priceton Estate Apts.		Rs. 90 lakh (as per information from agents)	In joint name of self and mother (Mrs. Lakshmi Narayanan)	By purchase from DLF directly. Self GPF withdrawal and mother's savings, bank loan.		Rs. 3,36,000/-	Rent shared 50:50 between self and mother
3.	Pappampatti Panchayat, Palladam Taluk, New Golden City, Phase-V, Coimbatore District.	--	267.55 sq. mtr (plot size), Site No. 65(SF 186/1B)	Rs. 7 lakh	In joint name of self and mother (Mrs Lakshmi Narayanan)	By purchase from Shri Ramamurthy through agent Shri S. Balaji, from personal savings and mother's savings	Nil		

Signature



Date: 18.1.2019